## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 245 OF 2018 &</u> IA NOS. 981, 1605 & 1604 OF 2018

Dated: 17<sup>th</sup> December, 2018

## Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of: Maharashtra State Electricity Distribution C Ver Maharashtra Electricity Regulatory Commis	ation LtdAppellant(s)	
& Ors.	551011	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Samir Malik Ms. Shruti Awasthi
Counsel for the Respondent(s)	:	Mr. M.G. Ramachandran for R-2

## <u>ORDER</u>

The learned counsel appearing for the Respondent No.2 submits that they will file reply during the course of the day with advance copy to the other side. The learned counsel appearing for the Appellant is permitted to file rejoinder on or before 07.01.2019 with advance copy to the other side.

List the matter on 17.01.2019.

(Ravindra Kumar Verma) Technical Member mk/bn (Justice N.K. Patil) Judicial Member